

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 18th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 49/2019 IN Original Application No. 895/2018	Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant
2.	I.A. No. 102/2019 IN Original Application No.33/2013 (T _{HC}) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Raktim Gogoi & Kartikeya Singh, Adv. for R-11
3.	I.A. No. 103/2019 IN Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Raktim Gogoi & Kartikeya Singh, Adv. for R-8
FOR COMPLETION OF PLEADINGS			
4.	Execution Application No. 49/2018 (I.A. No. 23/2019) IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Appellant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. P. S. Bindra, Adv. for R-2 Mr. Ajay Jain, Adv. for R-3 & 4 Mr. Devanshu Lehiry, Adv. for R-5 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Sumit Pushkarna, Adv. for DJB
FOR HEARING			
5.	Original Application No. 392/2017 (M.A. No. 1765/2018 & I.A. No. 12/2019)	Sangeeta Kumar Vs. Union of India & Ors.	Ms. Nina Nariman & Mr. A. Mishra, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Ajay Jain, Adv. for GNCTD Mr. Anil Grover, AAG for R-3 to 5 Mr. Pradeep Misra, Adv. Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
6.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. A. K. Prasad, Adv. for R-3 & 4 Mr. Raj Kumar, Adv. for CPCB Ms. Manisha T. Karia, Adv. Mr. R. N. Singh, Adv. Ms. Sakshi Popli, Adv. for DJB

7.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Yagyawalkya Singh, Adv. for GDA Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP
8.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Bhanwara Ram IN Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Advs. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
9.	Original Application No. 63/2018 (M.A. No. 1403/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Nishant Das & Ms. Surbhi Diwan, Advs. for R-6
10.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for R-4-7, 9-13, 16 & 17 Mr. Nitin Jani, Adv. for R-8 Ms. Sangita Tahbildar, Adv. for R-14 Mr. Gigi C. George, Adv. for MoEF & CC
11.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5
12.	Original Application No. 444/2018 (M.A. No. 1069/2018) (Earlier O.A. No. 13/2018 (CZ))	Indore Ecological Protection Welfare Society Vs. State of Chhatisgarh & Ors.	Mr. Alok Tripathi & Mr. Dhruv Varma, Advs. for Applicant Mr. Gaurav Choudhary, Adv. for R-3 Mr. S. C. Mehadia, Adv. for R-5 Mr. Kumar Abhishek, Adv. for R-6

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 06/2018 (WZ) IN Appeal No. 52/2018 (WZ)	Rajesh Menghrajmal Lulla Vs. The Kalyan Dombivli Municipal Corporation & Ors.	Mr. S. V. Abhang, Adv. for Applicant

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